

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-6/1999/6260/A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Abdul Hakim,
Presiding Officer, MACT No. 2,
Kamrup (M), Guwahati.

Dated Guwahati the 31st July, 2024.

Sub: **Casual leave.**

Ref:- Your letter No. MACT2K/4267/24, dtd. 19.07.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave for two days on 22.07.2024 and 23.07.2024, along with station leave permission, with the official vehicle, at own cost, from the morning of 21.07.2024 till the morning of 24.07.2024.** The Presiding Officer, MACT No. 1, Kamrup (M), Guwahati, and in his absence, the Presiding Officer, MACT No. 3, Kamrup (M), Guwahati, and in his absence, the District & Sessions Judge, Kamrup (M) shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-6/1999/6261-6264/A, dated , 31-07-24

Copy to :

1. The Presiding Officer, MACT No. 1, Kamrup (M), Guwahati.
2. The Presiding Officer, MACT No. 3, Kamrup (M), Guwahati.
3. The District & Sessions Judge, Kamrup (M).
- ✓ 4. The Project Manager, Gauhati High Court.

b
JT. REGISTRAR (VIGILANCE)

ER